

Sixteenth Lok Sabha

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Title: Regarding alleged violation of law and order in Tripura.

SHRI JITENDRA CHAUDHURY(TRIPURA EAST) : Sir, there are some other issues. It is our democratic right to raise such issues.

Sir, just now, we have discussed and expressed our great concern about mob lynching across the country. I think, Sir, serious things are happening in the State of Tripura as well where the democracy is being lynched. In our Constitution, in our democracy, election comes and goes; one party comes and one party goes. But in the State of Tripura, after the ... * came into power...* have captured all the democratic institutions by force ... (*Interruptions*)

HON. DEPUTY-SPEAKER: No, this cannot go on record.

SHRI JITENDRA CHAUDHURY : Sir, offices of more 400 party officials have been vandalised and looted there.

HON. DEPUTY-SPEAKER: These things, including the name of the parties, will not go on record. I have already expunged them.

... (*Interruptions*)

SHRI JITENDRA CHAUDHURY : Thousands of people were physically attacked ... (*Interruptions*) Sir, poor people have got killed but not a single arrest has been made. The elected bodies are not being allowed to function. There is a total paralysation of the democratic institutions, democratic rights and human rights in Tripura ... (*Interruptions*)

Sir, I would like to remind the Government that during the election campaign, our Prime Minister and other stalwarts of the Ruling party went there and assured the people of Tripura to offer them *Heera*. But what kind of *Heera* is being given there? Now, starvation deaths and other problems have started there. People, in hundreds, are going to Bangladesh to collect their food etc.

So, all these kinds of things are happening. Not only that, there is one ...*

HON. DEPUTY-SPEKAER: Nothing will go on record.

... (*Interruptions*) ... *

HON. DEPUTY-SPEAKER: The names of the parties and organisations, which he mentioned in his submission, will not go on record.

... (*Interruptions*)

HON. DEPUTY SPEAKER: Shri N.K. Premachandran is permitted to associate with the issue raised by Shri Jitendra Chaudhury.